

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 104**

**CP(IB) No. 329/Chd/Pb/2023**

**IN THE MATTER OF:-**

Rajdeep Jain

...Petitioner

Versus

Jhamb Enterprises Pvt. Ltd.

...Respondent

**Under Section: 7, IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.06.2024.

Tanvi  
14.05.2024

Sd/-  
Court Officer